### GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

### LOK SABHA UNSTARRED QUESTION NO. 1871 TO BE ANSWERED ON 28.11.2016

### KHADI ARTISANS

#### 1871. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of Khadi artisans in the country at present, State/UT-wise;
- (b) the aims, objectives and implementation status of the Khadi Workshed scheme in the country; and
- (c) the details of number of beneficiaries from the said scheme in the country at present, State/UT-wise?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

- (a): State-wise details of the number of Khadi artisans in the country at present is provided at **Annexure-I**.
- (b): Khadi and Village Industries Commission (KVIC) launched the Workshed Scheme for Khadi Artisans belonging to BPL Group in the year 2008-09. The objective of the scheme is to provide better work ambience, more storage and working space for keeping raw material, implements and accessories, yarn, cloth, etc., and thereby improving the efficiency and productivity of the artisans. The quantum of assistance provided is as under:

Component	Area / unit	Amount of Assistance
Individual artisan	20 Sq. mtrs.	Rs. 60,000/- or 75% of the cost of work-
		shed (90% for NER)
Group of artisans (with	10 Sq. mtrs.	Rs. 40,000/- per artisan or 75% of the
minimum 5 & maximum 15)	per artisan	cost of work shed (90% for NER)

- Cost of land will not be the part of the project cost
- Financial assistance will be for the purpose of construction only
- Remaining 25% is to be borne by group of beneficiary of KVI institution.
- (c): State-wise details of number of beneficiaries from Workshed Scheme for Khadi Artisans upto 2016-17 is provided in **Annexure-II**.

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# <u>Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1871 for answer on 28.11.2016</u>

## State/UT-wise number of artisans in the country during 2015-16

S.No	State/UT	2015-16
1	Jammu & Kashmir	23504
2	Himachal Pradesh	8102
3 4	Punjab	44037
	Chandigarh	0
5	Uttarakhand	41097
	Haryana	50047
7	Delhi	4111
8	Rajasthan	84040
9	Uttar Pradesh	410501
10	Bihar	110457
11	Sikkim	0
12	Arunachal Pradesh	92
13	Nagaland	2159
14	Manipur	389
15	Mizoram	0
16	Tripura	468
17	Meghalaya	96
18	Assam	16796
19	West Bengal	103515
20	Jharkhand	4019
21	Odisha	4191
22	Chhattisgarh	8340
23	Madhya Pradesh	6921
24	Gujarat [incl. D&D]	38921
25	Maharashtra	3216
26	Andhra Pradesh &	33113
	Telangana	
27	Karnataka	39824
28	Goa	0
29	Lakshadweep	0
30	Kerala	17863
31	Tamil Nadu	51614
32	Puducherry	0
33	A&N Island	0
	Total	1107433

## **Annexure-II**

# Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 1871 for answer on 28.11.2016

## State/UT-wise number of beneficiaries under Workshed Scheme (upto 31.10.2016)

Sl. No	State/UT	Number of Beneficiaries
1.	Jammu & Kashmir	954
2.	Himachal Pradesh	640
3.	Punjab	323
4.	Uttarakhand	980
5.	Haryana	2040
6.	Delhi	39
7.	Rajasthan	1976
8.	Uttar Pradesh	10856
9.	Bihar	2010
10.	Nagaland	40
11.	Tripura	198
12.	Meghalaya	14
13.	Assam	2211
14.	West Bengal	2511
15.	Jharkhand	935
16.	Odisha	1339
17.	Chhattisgarh	1455
18.	Madhya Pradesh	796
19.	Gujarat	1860
20.	Maharashtra	452
21.	Andhra Pradesh	1986
22.	Telangana	50
23.	Karnataka	1801
24.	Kerala	1756
25.	Tamil Nadu	2555
	Total	39777